



**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI**

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Guwahati - 781005
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CAT/GHY/1/26/87-Judl./

Dated : 05.02.2025

NOTICE

It is notified for general information of all concerned that the Circuit Court Sitting of Central Administrative Tribunal, Guwahati Bench is going to be held at Shillong (Meghalaya) on 6th and 7th February, 2025 (both days inclusive) to hear and dispose of cases relating to the Territorial Jurisdiction of the state of Meghalaya. The constitution of Bench for the said Circuit Sitting comprises Hon'ble Mr. Rajnish Kumar Rai, Member (J) and Hon'ble Mr. M. L. Srivastava, Member (A).

The venue of aforesaid Circuit Court Sitting is "COURT ROOM OF THE MEGHALAYA STATE CONSUMER DISPUTE REDRESSAL COMMISSION, SHILLONG".

The final Cause List dated 6th and 7th February, 2025 is attached herewith.

The Learned Advocates/Parties appearing in person are requested to note and extend cooperation and appear before the Circuit Court of Central Administrative Tribunal, Guwahati Bench at Shillong (Meghalaya) on above noted dates.

Advocates/Parties/Litigants who are willing to file fresh application may do so during the Circuit Court.

By order,

(PINKESH KUMAR)
DEPUTY REGISTRAR

Copy to:-

1. ✓ The Registrar General, Gauhati High Court, M. G. Road, Guwahati – 781001 with the request to display the Notice and Cause List in the Notice Board.
2. The Registrar General, Meghalaya High Court, Shillong - 793001 with the request to notify the Notice and the Cause List in the Notice Board.
3. The Secretary (Law), Government of Meghalaya, Shillong - 793001 for kind information.
4. The Secretary (GAD), Government of Meghalaya, Shillong - 793001 for kind information.
5. The Secretary (P & AR), Government of Meghalaya, Shillong - 793001 for kind information.
6. The Principal Registrar, Central Administrative Tribunal, Principal Bench, 61/35, Copernicus Marg, New Delhi – 110001 for kind information.
7. The President/ Secretary, Gauhati High Court Bar Association, Guwahati – 781001 with the request to notify the Notice and the Cause List in the Notice Board.
8. The President/Secretary, Meghalaya High Court Bar Association, Shillong – 793001 with the request to display the Notice and Cause List in the Notice Board.
9. The President/Secretary, BAR Association, CAT, Guwahati Bench, Guwahati – 781005 for kind information. .
10. Notice Board.
11. Guard file.

✓ *Pinkesh Kumar*
05/02/2025
(PINKESH KUMAR)
DEPUTY REGISTRAR